

stated : "Shri Samar Guha began castigating Congress, the Chatra Parishad and the Yuva Congress. Irritated by his utterances some of the demonstrators surged towards the car".

The speeches attributed to me are totally incorrect fabricated and maliciously concocted to provide a camouflage to the unprovoked vandalism committed against JP, myself and others.

All Calcutta newspapers reported vividly what happened at the gate of the Institute on 2nd April, 1975 and editorial comments were also made. But in no paper, it was reported anywhere that I made any speech or tried in any way to excite the Congress demonstrators by making any speech or disparaging remarks against any Congress leader. On the contrary, these papers mentioned how I was physically assaulted by the hooligans and my nose started bleeding in consequence.

On 3rd April, the Chief Minister of West Bengal, the Congress President and other Congress leaders and many Congress and CPI MLAs made vitriolic attacks on JP in trying to justify the anti-JP demonstration and praised the role played by the Congress demonstrators but none of them stated anywhere that I made any speech to excite the Congress demonstrators during time of violent demonstration against JP.

I repeat that the statement made by the Home Minister, as part of the report sent to him by the Government of West Bengal, accusing me as playing the role of an instigator of violence, is perversely fabricated, politically motivated and maliciously concocted to cover up the omissions and commissions of the Government of West Bengal in not allowing the police to deal with the violent demonstration against JP and his supporters.

I urge the Home Minister to set up a Parliamentary Committee to inquire into the origin and the nature of the grisly incidents of April, 2, 1975.

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY) : Sir, I have listened, with attention, to the statement made by Shri Samar Guha under Direction 115. He has referred to my earlier statement made on the Floor of the House on the 8th April, 1975, about the incidents in Calcutta during Shri Jayaprakash Narayan's visit on 2nd April. He has specifically objected to the following portions of my statement :

"Tension, however, increased subsequently due to counter demonstration by the followers of Nav Nirman Samity and the speeches given by Shri Samar Guha, M.P.... Shri Samar Guha, MP made the following remarks, 'Goondaism is going on under the direction of Indira Gandhi. Indira Gandhi and her favourite Chief Minister are leaders of goonda gang's.... Shri Samar Guha, MP then climbed on the bonnet of the car and began castigating the Congress, the Chhaura Parishad and the Yuva Congress. Irritated by this utterances, some of the demonstrators surged towards the car...."

I had made my statements based on the information furnished by the State Government and had, in fact, quoted verbatim from their reports regarding the remarks attributed to Shri Samar Guha. On receiving information that the Speaker has permitted Shri Samar Guha to raise the matter in the House under Direction 115, we checked the matter again with the State Government and they have reiterated their earlier report. I, therefore, submit, Sir, that there has been no mistake or inaccuracy in sharing with the House the information furnished by the State Government.

Shri Samar Guha has said that the Home Minister wholly disbelieved him and accepted the report of the West Bengal Government as correct. It is not a question of our believing or disbelieving Shri Samar Guha. Law and order is primary the concern of the State Government. It has been our convention and practice to rely on the reports from the State Governments while giving information to the Hon'ble Members of this House about law and order incidents.

13.29 hrs.

ELECTION TO COMMITTEE

MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) : I beg to move :

"That in pursuance of Section 4(3) (c) of the Marine Products Export

[Shri Vishwanath Pratap Singh]

Development Authority Act, 1972, the members of this House do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority for the next term beginning on the 16th August, 1975, subject to the other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of Section 4(3) (c) of the Marine Products Export Development Authority Act, 1972, the members of this House do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Marine Products Export Development Authority for the next term beginning on the 16th August, 1975, subject to the other provisions of the said Act."

The motion was adopted.

13-32 hrs.

CONSTITUTION (THIRTY-EIGHTH AMENDMENT) BILL*

THE MINISTER OF EXTERNAL AFFAIRS (SHRI YESHIVANTRAO CHAVAN) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : Motion moved .

"That leave be granted to introduce a Bill further to amend the Constitution of India."

श्री मधु सिमरने : (बाका) अध्यक्ष महोदय, पिछले महिने में जब सिक्किम के बारे में यह विधेयक ले आये थे, तो हम लोगों ने सिक्किम की यह जो ख्वाहिश है कि भारत के साथ घनिष्ठ रिस्ता हो, तो के बारे में तो संतोष व्यक्त किया था, लेकिन जिस ढंग से यह विधेयक पारित करने की कोशिश की गई थी, उस का हम लोगों ने विरोध किया था। अध्यक्ष महोदय, आप को याद होगा कि हम लोगों

ने कहा था कि इस से संविधान की दुर्निम्नता के साथ झिलझाह हो रहा है और उस के ठीक को आप एकदम बदल रहे हैं और सिक्किम की जनता की जो राय है, उस को पहले जानने की कोई कोशिश नहीं की गई है। उस समय हमने यह भी कहा था कि एसेम्बली का चुनाव तो हुआ लेकिन एसेम्बली के चुनाव के समय भारत के साथ ऐसा रिस्ता होना चाहिए, यह सवाल जनता के सामने बिल्कुल नहीं था। उस समय अध्यक्ष महोदय हम लोगों ने यह भी कहा था कि अगर आप सिक्किम को भारत के संघ-राज्य में शामिल करना चाहते हैं, तो बाकायदा कीजिए और मैंने एक एमपेंडमेन्ट भी दिया था कि नये राज्य के एक्सेशन के लिए आप कोई प्रावधान कीजिए, लेकिन एक बात सिर्फ हम लोगों की आप लोगों ने मानी और वह यह है कि सिक्किम की जनता का जो प्रतिनिधि इस सभा में बैठेगा, पहले तो आप उस को नामजद करना चाहते थे लेकिन आप ने हमारी इस बात को मान लिया कि यहाँ चुना हुआ प्रतिनिधि बैठेगा। बाकी जो हमारे मुद्दे थे उन के बारे में आप ने विचार तक नहीं किया। विरोधी पक्ष द्वारा जो रचनात्मक सुझाव रखे जाते हैं, उन के बारे में इस सरकार का यह रुख और रवैया रहता है? मुझे पता नहीं है कि विरोधी पक्ष के नेताओं की जो बैठक बुलाई गई थी, उस में यह जो नये विधेयक का मस्विदा था, वह उन को दिखाया गया था या नहीं?

श्री अटल बिहारी वाजपेयी (ग्वालियर) : नहीं दिखाया गया था।

श्री मधु सिमरने : जनरल बेंग बाल की जाती है और अब्बाय में दे दिया जाता है कि विरोधी पक्ष का पूरा समर्थन इस में मिला है और रेडिमी पर पहले ही यह आजाता है। जहाँ तक विरोधी पक्ष के लोगों का सवाल है, उन्होंने ने इतका समर्थन किया कि सिक्किम के लोगों की राय ली जाय, रिफ्लेक्स हुआ और उस के आधर

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